

(x) Need for railway lines in Jammu and Kashmir and early construction of the line connecting Jammu and Udhampur.

PROF. SAIFUDDIN SOZ (Baramulla): Railways offer tremendous advantages to the places reached by them. The Jammu and Kashmir State has remained deprived of the advantages that flow from Railways development except that Jammu is connected with Delhi by rail. More than four-fifths of the State remains outside the ambit of the beneficial influence of Railways. Five years before the plan for connecting Jammu with Udhampur was completed and early this year, i.e. in April 1983, the Prime Minister inaugurated the construction of railway line at Udhampur. One can imagine the progress on this project when one notices that against a sum of Rs. 70 crores, only Rs. one crore have been allotted for the project since when it was inaugurated. As for construction of railway line between Udhampur and Qazigund, no survey has yet been done. The laying down of railway line between Qazigund and Baramulla was long back surveyed but no project has so far been devised for the construction of the railway line there. This shall have to be done.

13.28 hrs.

DISCUSSION ON STATEMENT MADE BY MINISTER OF FINANCE ON PRICE SITUATION

MR. DEPUTY-SPEAKER : Now discussion under Rule 193. Shri Subramaniam Swamy.

PROF. SAIFUDDIN SOZ (Baramulla): Sir may I have a Point of Order ?

MR DEPUTY-SPEAKER : Under what rule ?

PROF. SAIFUDDIN SOZ : About the discussion on price situation, I have a suggestion.

MR. DUPUTY-SPEAKER: Then don't say Point of Order say some suggestion.

PROF. SAIFUDDIN SOZ : You allow one person from the Ruling Party and one person from the Opposition. It is a good system. But between the Opposition there is a section called back-benchers because of their party strength.

MR. DEPUTY-SPEAKER : Say, small parties.

PROF. SAIFUDDIN SOZ : They get the time late in the evening. So, could you devise a method whereby the persons from the front benches alternate with the persons from the back benches, otherwise even if we have good ideas, we cannot express them.

MR. DEPUTY-SPEAKER : This is a matter that can be discussed in the Business Advisory Committee or in the Rules Committee. There is some practice. I cannot suggest anything.

PROF. SAIFUDDIN SOZ : You are fully competent to decide, Sir.

MR. DEPUTY-SPEAKER : I cannot suggest. If all the parties sit together and you come out with a proposal, the Speaker will definitely accept it.

PROF. SAIFUDDIN SOZ : But because of the Party, I am a back-bencher.

MR. DEPUTY-SPEAKER : That is all right but all parties may please sit together, discuss it and come out with a unanimous proposal. The Speaker will definitely accept it I can give you that assurance.

(Interruptions)

MR. DEPUTY-SPEAKER : You have to discuss them with your parties, all the other parties, and come out with a proposal.